

Title: Need to bring forward a legislation for reservation of one-third seats for women in Lok Sabha and State Legislatures in current Session -laid.

SHRIMATI GEETA MUKHERJEE (PANSKURA): As promised by the Prime Minister, I demand that the Constitution Amendment Bill providing for reservation of one third seats in the Lok Sabha and State Legislatures be taken up in the House in the very session of the Parliament. This should not be postponed under any pretext whatsoever.